

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:221

ANSWERED ON:27.02.2007

FREE EDUCATION IN PRIVATE SCHOOLS

Athawale Shri Ramdas;Deshmukh Shri Subhash Sureshchandra

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the High Court of Delhi has issued orders to the Government of NCT of Delhi to provide free education to 20 per cent students belonging to economically backward classes in every class starting from nursery to 12th class in all the private schools of the National Capital Territory of Delhi;

(b) if so, the details thereof; and

(c) the action taken by the Government of NCT of Delhi in the matter ?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI M.A.A.FATMI)

(a) to (c): No, Sir. However, following an interim order of the Hon'ble High Court of Delhi, orders have been issued by Education Department of Government of National Capital Territory of Delhi regarding provision of free seats not less than twenty percent of total seats, for students belonging to economically weaker section in unaided recognized private schools imparting education in Delhi, which have been allotted land by the Government Agencies, such as Delhi Development Authority, Land and Development Office and the Government of National Capital Territory of Delhi, etc.